



0015892

**THE HIGH COURT OF KERALA**

**PROCEEDINGS**

Kochi : 682 031

Dated : 14.02.2020

High Court Establishment - General Provident Fund (GPF) and Kerala Part Time Contingent Employees Provident Fund (KPTCEPF)- Temporary Advance(TA) from the funds -delegation of powers to officers to sanction TA on the basis of monetary limit- modified - orders issued.

- Read:**
1. High Court Order No. GIII(1)60259/2017 dated 05/10/2017.
  2. G.O.(P) No.57/2015/Fin dated 02/02/2015.
  3. G.O.(Ms) No.180/2016/Home dated 20/06/2016.
  4. G.O.(P) No. 64/2019/Fin. dated 31/05/2019.
  5. High Court Order No. A1-111314/16/A5(1) dated 14/09/2017.
  6. High Court Order No. GIII(1) 58038/2019 dated 20.11.2019
  7. High Court Order No. A5-44166/2019(2) dated 05.02.2020

**ORDER NO. GIII(1) 58038/2019**

In view of the modification of the High Court Proceedings read (5) and (7) above, the delegated power under the serial Number 3 in the High Court Proceedings read (6), the power to sanction Temporary Advance(TA), to the members of the High Court service from the General Provident Fund (GPF) and Temporary Advance(TA)/Non Refundable Withdrawal (NRW) to the Part Time Contingent Employees of the High Court from the Kerala Part Time Contingent Employees Provident Fund (KPTCEPF), is modified to the following extent.

Sl.No	Sanctioning Authority	Category Of Applicants	Upper Monetary Limit
3	The Registrar (Finance)	All members of the High Court Service upto the rank of Joint Registrar	No monetary limit
		Part Time Contingent Employees	No monetary limit

(By Order)

  
K. Haripal  
Registrar General

1130190  
To

The Principal Secretary, Finance (Provident Fund) Department  
Thiruvananthapuram.  
The Accountant General (A&E), Kerala, Thiruvananthapuram.  
The Accountant General (A&E), Kerala, Branch Office,  
Ernakulam, Kochi-17  
The Senior Deputy Accountant General, Gazetted Audit  
Department, Thiruvananthapuram.  
The Sub Treasury Officer, Ernakulam.

With  
C/L

(P.T.O)

The Director of the Kerala Judicial Academy, High Court.  
The Additional Director of the Kerala Judicial Academy, High Court.  
The Additional Registrar (General Administration), High Court.  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Deputy Director of the Kerala Judicial Academy, High Court.  
The Finance Officer, High Court  
The Public Relations Officer and Protocol Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Director of the Kerala Judicial Academy, High Court.  
The Assistant Registrars and the Chief Librarian, High Court.  
The Private Secretaries to Judges, High Court.  
The Personal Assistant and Additional Personal Assistant to the  
Chief Justice, High Court.  
The Accounts Officer, High Court.  
The Additional Public Relations Officer, High Court.  
The Security Officer, High Court.  
The Superintendent of vehicles, High Court.  
All Sections, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The Civil Sergeant, High Court.  
The IT Section, High Court, (for publishing in the High Court Website),  
The Administrative Records Section, High Court.  
The File/Stock file.